

**NATIONAL COMPANY LAW TRIBUNAL, MUMBAI BENCH**

**COURT III**

117. I.A. 3695/2022

I.A. 57/2023

I.A. 92/2023

I.A. 985/2023

I.A. 3842/2023

IN

C.P.(IB)-3770(MB)/2019

CORAM: MS. LAKSHMI GURUNG, MEMBER (J)  
SH. CHARANJEET SINGH GULATI, MEMBER (T)

ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL  
COMPANY LAW TRIBUNAL ON **21.05.2024**

NAME OF THE PARTIES: Jigar Kanti Chheda

V/s.

S. K. M. Real Infra Ltd

SECTION 9 OF IBC, 2016

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**ORDER**

**HEARING THROUGH: VC AND PHYSICAL (HYBRID) MODE**

Adv. Darshit Jain, alw Adv.Suman Gupta for Respondent in IA No. 57 OF 2023 and for Applicant in IA No.3842 of 2023, Adv. Dhruvad Vaghani, Adv. Rishabh Sethi, Adv. Ajiz MK and Adv. Gaurav Jain for the Resolution Professional are present.

**I.A. 3695/2022, I.A. 92/2023, I.A. 985/2023, I.A. 3842/2023**

Pleadings are completed in the matter. List on **24.07.2024**.

**I.A. 57/2023**

Pleadings are completed in the matter. List on **29.07.2024**

Sd/-  
CHARANJEET SINGH GULATI  
Member (Technical)  
/RKS/

Sd/-  
LAKSHMI GURUNG  
Member (Judicial)